



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Promotion in J&K Legal (Gazetted) Service.

Government Order No: **6132** -LD(Estt) of 2017.  
Dated : 27 - 12 - 2017.

Pending confirmation by the Departmental Promotion Committee/Public Service Commission, sanction is hereby accorded to the officiating promotions of the following Public Law Officers as Senior Law Officers in their own pay and grade, with charge allowance as admissible under rules:-

S/Shri

- i. Riyaz Ahmad Riyaz;
- ii. Mtr. Mahjaben;
- iii. Hamidullah Bhat;
- iv. Pardeep Singh;
- v. Smt. Vibhati Sharma;
- vi. Nar Singh;
- vii. Kulbushan Singh Salathia;
- viii. Mtr. Sumaiya Mir;
- ix. Mtr. Javeeda Akther;
- x. Vikas Chander;
- xi. Mtr. Jahanara Bhat;
- xii. Aftab Ahmad Mir;
- xiii. Manzoor Ahmad;
- xiv. Muneer Ahmad Malik; and
- xv. Shamim Ahmad Wani

Consequent upon the above, the following transfers and postings are hereby ordered with immediate effect:-

1. Mr. Riyaz Ahmad Riyaz on his placement as Senior Law Officer will continue in the Department of Law, Justice and Parliamentary Affairs;
2. Mtr. Mahjaben on her placement as Senior Law Officer is transferred from Directorate of Litigation, Kashmir and posted in the State Commission for Women, J&K;
3. Mr. Hamidullah Bhat on his placement as Senior Law Officer will continue in the office of Service Selection Board, J&K (Central Office);

